

In the National Company Law Tribunal, Jaipur

Item No. 201

CP No. (IB)-34/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

**Sunshow Speciality Chemical Company Ltd.Applicant/Petitioners
VS.**

Prayag Polytech (P) Ltd.Respondent

Order delivered on 05.03.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

ORDER

Due to administrative reasons, the matter is reposted on 03.04.2020.

Sd-

**(RAGHU NAYYAR)^v
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**